

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00738/2017

DATED THIS THE 31<sup>ST</sup> DAY OF JANUARY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Sri G.T. Rao  
[PIS No. 124666]  
Aged above 50 years  
S/o Late G. Muneiah  
O/o. Deputy Central Intelligence Officer  
Subsidiary Intelligence Bureau  
Ministry of Home Affairs  
Govt. of India, Ward No. 25, Block No. 16  
Vijayanagar Colony Cantonment Area  
Bellary – 583 104 .....Applicant

(By Advocate Shri S. Sugumaran)

Vs.

1. Union of India,  
By its Secretary,  
Ministry of Home Affairs,  
North Block,  
Central Secretariat  
New Delhi – 110 001.

2. The Director  
Intelligence Bureau  
Ministry of Home Affairs,  
Govt. of India, North Block,  
New Delhi – 110 001.

3. The Joint Director/Estt  
Intelligence Bureau  
Intelligence Bureau Headquarters  
Near Mourya Sheraton Hotel  
Sardar Patel Marg, New Delhi.

4. The Joint Director  
Subsidiary Intelligence Bureau  
Ministry of Home Affairs  
Govt. of India  
No. 25, Infantry Road,  
Bangalore – 560 001. ....Respondents

(By Shri M.V. Rao Senior Panel Counsel)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J)

The respondents produced Annexure-R1 on the basis of which the respondents submits in their reply that they have no objection to post the applicant in a special project of relevance and permitted to remain in Bellary. That seems to us as a very reasonable submission. Therefore we discussed with Shri Sugumaran, learned counsel for the applicant. He has also no objection if the applicant is kept at Bellary itself. We record this submission of both the counsels. Therefore the OA is disposed of accepting the benevolent attitude of the respondents. We note the presence of Smt. Sapna Tewari, Joint Director, IB, who explained the matters. But at the same time, it may be noted that we had not closed the door on any internal enquiry and its consequences, if found required.

2. The OA is therefore disposed of. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00738/2017**

Annexure-A1: Copy of the transfer order dated 17.11.2017

Annexure-A2: Copy of the representation dated 23.11.2017

Annexure-A3: Copy of the Disability Certificate of the applicant's wife

Annexure-A4: Copy of the Disability ID card No. 976522.

Annexure-A5: Copy of the Admission form of the applicant's son.

Annexure-A6: Copy of the fee receipt from Central Bank of India, Ballari.

**Annexures referred in Reply Statement**

Annexure-R1: Copy of OM No. 42011/3/2014-Estt. (Res.) dated 06.06.2014

Annexure-R2: Copy of the Order No. 3/Est/2017(3)-III-4283 dated 15.11.2017

\*\*\*\*\*